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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No.4432/252/HDB/2017
NAME OF THE COMPANY	Highbrow Production Services Pvt Ltd
NAME OF THE PETITIONER(S)	Highbrow Production Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Greeta Segwani	Preacticity CS	9seewani2 @ gmail:an 88855369 49	00

Counsel for Respondent(s):

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Heard Ms. Geeta Serwani, Learned PCS for the Applicant Company.

The Learned Counsel submit that he wants to comply with the office objections and requested one week time.

Post the case on 01.01.2018

Member (T)

Member (J)

Binnu